

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4862

ANSWERED ON:26.04.2010

FUNDS FOR RURAL INFRASTRUCTURE

Gawali Patil Smt. Bhavana Pundlikrao ;Rajaram Shri Wakchaure Bhausahab

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of reformative steps taken/proposed to be taken by the Union Government to bring major changes in the rural infrastructure throughout the country;
- (b) whether the Government has allocated or proposes to allocate adequate funds to State Governments for the said purpose;
- (c) if so, the amount of funds allocated/released/utilized in this regard during each of the last three years or proposed to be allocated during the current financial year; State-wise;
- (d) the achievements made or likely to be made as a result thereof; and
- (e) the criteria adopted/being adopted for selection of villages from each State for the said purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a) The Ministry of Rural Development is implementing three major Infrastructure Development Programmes namely, Indira Awaas Yojana (IAY) for Rural Housing, Pradhan Mantri Gram Sadak Yojana (PMGSY) for Rural Connectivity and Accelerated Rural Water Supply Programme (ARWSP)/ National Rural Drinking Water Programme (NRDWP). In order to strengthen rural infrastructure, steps are being taken in IAY, to enhance financial assistance, change in funding pattern, modification of guidelines, allotment of homestead plot, convergence of various centrally sponsored schemes with IAY and setting up of Task Force with the objective of improvement of quality of houses. In case of PMGSY, providing all weather road connectivity to all unconnected rural habitations having population of 500 or more persons in plain areas and 250 or more persons in the hill States, tribal and desert areas. As regards Rural Water Supply, the Guidelines has been revised with effect from 1.4.2009 and the revised guidelines has been known as National Rural Drinking Water Programme (NRDWP) focusing on coverage of households, development of multiple water sources, sustainability, water conservation methods, convergence of all water conservation programmes, household level drinking water security, alternative and cost effective treatment for tackling arsenic and fluoride contamination water and linking of Water Quality Monitoring and Surveillance with the Jalmani guidelines.

(b) to (d) State-wise details of Central Allocation, Releases, Utilization of funds and Achievements under the programmes during the last three years and the current years are at Annexure I, II and III. As regards, PMGSY, no fund has been released to any States in 2010-11. State-wise allocation has not yet been finalized and no fund has been released under ARWSP during 2010-11.

(e) The funds under IAY are allocated to the States and Union Territories on the basis of pre-determined criteria by assigning 75 % weightage to housing shortage and 25 % to the poverty ratio. Within the State the district wise and block-wise allocation is made by assigning 75 % weightage to housing shortage and 25 % to SC/ST population and the selection of beneficiaries at the village level is made by the Gram Sabha from the existing list of BPL households. Under PMGSY, habitations for providing road connectivity are selected in accordance with the Comprehensive New Connectivity Priority List (CNCPL) prepared for every district in accordance with the programme guidelines. Under ARWSP also habitation is selected as a unit in accordance with the programme guidelines for providing safe drinking water.